

Court No. - 1

Case :- CRIMINAL APPEAL U/S 372 CR.P.C. No. - 79 of 2022

Appellant :- Haji Mahboob Ahmad And Anr.

Respondent :- State Of U.P. Thru. Home Secy. Lucknow And Ors.

Counsel for Appellant :- Khaleeq Ahmad Khan, Mohemmed Amir Naqvi, Najam Zafar, Rafat Farooqui

Counsel for Respondent :- G.A., Shiv P. Shukla

Hon'ble Ramesh Sinha, J.

Hon'ble Mrs. Saroj Yadav, J.

Rejoinder affidavit filed on behalf of the appellants is taken on record.

Heard Shri Syed Farman Naqvi, learned Senior Advocate assisted by Shri Najam Zafar, Mohammad Amir Naqvi, Shri Munwar Hussain, appearing on behalf of the appellants, Shri Arunendra, learned Additional Government Advocate appearing on behalf of respondents no.1/State, Shri Shiv P. Shukla, learned Counsel appearing on behalf of respondent no.2/C.B.I. and Shri Raghvendra Singh, learned Senior Advocate assisted by Shri Abhishek Singh, appearing on behalf of respondent no. 28, on the question of locus of the appellants to maintain the instant appeal.

Arguments concluded.

Judgement reserved.

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(Mrs. Saroj Yadav, J.) (Ramesh Sinha, J.)

Order Date :- 31.10.2022

Ajit/-